

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Nil
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	RS.9,31,378.78	1	RS.6,08,493.78	NIL	3,22,885/-	NIL	1	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Total			RS.9,31,378.78		RS.6,08,493.78		RS. 3,22,885/-			

Annexure – 1

Name of the corporate debtor: SENSITIVE INFRA PRIVATE LIMITED Date of commencement of CIRP: 18.2.2020; List of creditors as on: 11TH August, 2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
01	KAMAR INFRASRUCTURE PVT LTD	U45400MH2012PTC227016	23 RD April, 2021	Rs.9,31,378.78	Rs. 6,08,493.78/-	Debt arisen on account of invoice raised for hiring of equipment as mentioned in the invoices.	NIL	NIL	NO	100%	NIL	NIL	322885/-	NIL	NIL

Note: IRP received exclusion order on 11TH August, 2021

(NITESH KUMAR MORE)
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